

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 29/12/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71181/2016-SM[BR] dated 26/12/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/1634/2010	CCE MEERUT OPP. SAHEED PARK (NEAR ASHOK KI LAT) DELHI ROAD, MEERUT (UP)
		Name and Address of Respondent
2		SHRI RAHAT CONTRATOR VILLAGE MANA ISLAM NAGAR, STATION ROAD, BAZPUR OF DISTT. U.S. NAGAR OF (UTTARAKHAND),.

Copy ToAdvocate(s) / Consultant(s):

3 Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise, I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

11 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Kurkardooma Court, Delhi-110032

13 C.D.R.

14 Office Copy

15 Guard File

Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No.ST/1634/2010-ST[SM]

(Arising out of Order-in-Appeal No. 266-ST/MRT-II/2010 dated
27/08/2010 passed by Commissioner of Central Excise & Customs
(Appeals), Meerut-II)

Commissioner of Central Excise, Meerut-II

Appellant

Vs.

Shri Rahat Contrator

Respondent

Appearance:

Shri D.K. Deb, Assistant Commissioner (AR),
None,

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 26/12/2016
Date of Decision : 26/12/2016

FINAL ORDER NO. 71101/12016...

Per: Anil G. Shakkarwar



Heard the Ld. A.R. for Revenue in Miscellaneous
Application No. ST/MISC/50959/2016. As prayed by him,
Appeal is dismissed, as withdrawn, without going into merits
of the case. Miscellaneous Application also stands disposed
of.

(Dictated in Court)

(Anil G. Shakkarwar)
Member (Technical)

akp

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38, V.H. St. Ch. Nagar-211001
38, M. G. MARG, ALLAHABAD-211001